

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS – GREENSEED AGRO BIO LABS PVT LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GREENSEED AGRO BIO LABS PVT LTD
2.	Date of incorporation of corporate debtor	01-12-2020
3.	Authority under which corporate debtor is incorporated / registered	ROC - Kerala
4.	Corporate Identity No of corporate debtor	CIN: U01100KL2020PTC066036
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 808/4, Paravanethu Buliding Chittar PO, Chittar, Kerala, India – 689 663 Principal place of business: KGP VI/584, AKG Padi, near Merryweather Resorts, Amaravathy, Idukki, Kerala – 685 509
6.	Insolvency commencement date in respect of corporate debtor	04 th April 2025 (04-04-2025)
7.	Estimated date of closure of insolvency resolution process	01-10-2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA.George Varkey IBBI/IPA-01/IP-P00433/2017-18/10756
9.	Address and e mail of the interim resolution professional, as registered with the Board	CA.George Varkey Building No.110, Ground Floor, Surabhi Nagar, Kakkanad, Kochi, Kerala, 682030 Email : geovaktm@gmail.com
10.	Address and e mail to be used for correspondence with the interim resolution professional	CA.George Varkey Building No.110, Ground Floor, Surabhi Nagar, Kakkanad, Kochi, Kerala, 682030 Email : cirp.greenseedagro@gmail.com
11.	Last date for submission of claims	18-04-2025
12.	Classes of creditors, if any, under clause (b) of sub section 6A of section 21, ascertained by the interim resolution professional	Nil)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class Three names for each class	Nil
14.	(a) Relevant Forms	Weblink: https://ibbi.gov.in/en/home/downloads Physical address: Building No.110, Ground Floor, Surabhi Nagar, Kakkanad, Kochi, Kerala, 682030
	(b) Details of Authorised Representatives are available at	Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of **GREENSEED AGRO BIO LABS PVT LTD** on 04-04-2020.

The creditors of **GREENSEED AGRO BIO LABS PVT LTD**, are hereby called upon to submit their claims with proof on or before 18-04-2025 to the interim resolution professional at the address mentioned against entry No 10

The financial creditors shall submit their claims with proof by electronic means only..All other creditors may submit the claims with proof in person, by post or by electronic means

Submission of false or misleading proofs of claim shall attract penalties .

Kakkanad
05-04-2025 **CA.GEORGE VARKEY B.Com, ACA,IP**
Insolvency Professional
Reg.No. IBBI/IPA-001/IP-P00433/2017-18/10756


CA.George Varkey
Interim Resolution Professional of Greenseed
Agro Bio Labs Pvt Ltd
Building No.110, Ground Floor, Surabhi Nagar,
Kakkanad, Kochi, Kerala, 682030
AFA Valid upto 30-06-2025

NEW INDIAN EXPRESS ON 06-04-2025

MATHRUBHUMI ON 06-04-2025 (MALAYALAM TRANSLATED)